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to Questions

- (b) whether it is a fact that many of them have asked for transfers from these States; and
- (c) if so, what are the reasons and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA); (a) to (c) The total number of students in Kendriya Vidyalayas in the State of Jammu & Kashmir in 1991-92 was 18764 and in the State of Punjab was 31128.

The Kendriya Vidyalaya Sangathan does not maintain data on outside students in Kendriya Vidyalaya. However, a large number of students, migrated from Kashmir Valley during 1990-91 were admitted in various Kendriya Vidyalayas in the country.

## Financial Powers of A.I.C.T.E.

- 861. DR. SANJAYA SINH: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:
- (a) whether it is a fact that though dis-bursement of funds should be in the hands of the All Indian Council of Technical Education under the Act but the State Governments, the Union Ministry of Human Resource Development and the University Grants Commission have refused to give up their hold over finances;
- (b) whether the AICTE's powers to stop funds to errant institutions remain on paper only:
- (c) if so, by when Government propose to transfer funds to the Council, if not, what are the reasons therefor;
- (d) whether it is also a fact that many State Universities grant affiliation to Engineering Colleges no: approved by the All India Council of Technical Education; and
- (e) if so, what is the total number of Engineering Colleges in the country which are not recognised by the AICTE?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Eventhough the AICTE Act empowers the AICTE to allocate and disburse funds to the technical institutions, universities etc. and also to withhold or discontinue the grants, the Council has not yet taken up this task for want of adequate administrative machinery. The question of refusal by the Government or any agency to refuse financial hold has not arisen. Ministry of Human Resource The Development or the University Grants Commission provide funds either as direct assistance or for specific projects only to the approved institutions.

- (c) Once the AICTE gears up its administrative machinery and also launches various programmes and schemes, transfer of funds would not pose any problem.
- (d) There are a few cases of affiliation for Pharmacy & Management Institutions without the prior approval of the AICTE and also of affiliation of unapproved technical courses.
- (e) The number of engineering colleges in the country which are not yet approved by the AICTE is of the order of 150.

## Deletion of lessons on National Leaders from School: Books in Madhya Pradesh

- 862. SHRI SURESH PACHOURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware that in the state of Madhya Pradesh lessons from the school books on the national leaders have been deleted and liquor advertisements are being printed on school books;
  - (b) if so, what are the details thereof: and
- (c) what remedial action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) to (c) The Government of Madhya Pradesh